



2026:AHC:19360

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 12277 of 1981

Sakur Khan

.....Petitioner(s)

Versus

D.D.C. And Others

.....Respondent(s)

Counsel for Petitioner(s)

: P. Singh

Counsel for Respondent(s)

: S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Matter is listed under heading "Oldest pending cases for priority hearing".

1.The matter is listed under heading "Oldest pending cases for priority hearing".

2. List revised. Nobody is present on behalf of the petitioners as well as private respondent.

3. The writ petition is *dismissed in default*.

4. In case, any of the party is aggrieved with this order, he is free to move the recall application within one month from today.

(Prakash Padia,J.)

January 28, 2026

T.S.